

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : TIS HAZARI

COURTS : DELHI

ORDER

Consequent upon reinstatement of Sh. Sri Ram Meena, S/o Sh. Kishan Lal Meena, E.C. 90903, vide order no. 804-814/F-372/Vig.(C)/2022 dated 04.01.2022, official has joined his duty as Process Server on 05.01.2022 (F/N) in the Office Pool, Administration Branch - III (Central District), Tis Hazari Courts, Delhi.

Hence, Sh. Sri Ram Meena, S/o Sh. Kishan Lal Meena, Process Server, E.C. 90903 is hereby taken on strength/pay roll of this office w.e.f. 05.01.2022 (F/N).

GIRISH KATHPALIA

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KATHPALIA
Date: 2022.01.18 15:41:28 +05'30'

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI

No. 3786-3800
Admn.III/Misc./2022

Dated, Delhi the 18 JAN 2022

Copy forwarded for information & necessary action to :

1. The P.S. to Ld. Principal District & Sessions Judge (HQs) Delhi.
2. The DDO/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admin.-III, Central District, Tis Hazari Courts, Delhi
4. The PAO-VI, Tis Hazari Courts, Delhi (through concerned Accounts Branch).
5. Official concerned.
6. Dealing Official, Personal File/Leave/Service Book/Seniority & Promotion Central District Tis Hazari Courts, Delhi.
7. Dealing officials, Layers and ACR Cell, Central District, Tis Hazari Courts, Delhi for necessary updation of records as per rules.
8. The Website Committee English / Hindi, Tis Hazari Courts, Delhi for uploading the said order on the official website of District Court.

Balbir Singh
18/1/22

(Balbir Singh Shalor)
Administrative Officer (Judl)
Administration Branch-III, Central,
Tis Hazari Courts, Delhi